

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
STARRED QUESTION NO. *22
TO BE ANSWERED ON THE 21st JULY, 2026**

MEASURES TO STRENGTHEN PRIMARY HEALTHCARE SYSTEM

22* SHRI NEERAJ SHEKHAR:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has taken steps to strengthen the primary healthcare system;
- (b) if so, the details thereof; and
- (c) the details of funds allocated, released and utilized for strengthening the primary healthcare system in the country during the last three years and the current year till date, year-wise and State-wise?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

- (a) to (c) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA
STARRED QUESTION NO. *22 FOR 21 JULY, 2026**

(a) and (b) 'Public Health' & 'Hospitals' are State subjects, hence, the primary responsibility for ensuring healthcare services including strengthening of Primary Healthcare system lies with respective State/UT Governments.

The National Health Mission (NHM) provides support for improvement in health infrastructure, human resources in health facilities, availability and accessibility to quality healthcare across the country. Technical and financial support is provided to the States/UTs to strengthen the public healthcare system, based on the proposals received in the form of Programme Implementation Plans (PIPs) under NHM. Approval is accorded to the proposals in the form of Record of Proceedings (RoPs) as per norms & available resources.

Through 1.86 lakh Ayushman Arogya Mandirs (AAMs), comprehensive primary healthcare is provided by strengthening Sub Health Centres (SHCs) and Primary Health Centres (PHCs). These AAMs provide preventive, promotive, rehabilitative and curative care for an expanded range of services encompassing reproductive and child healthcare services, Non-communicable diseases, Communicable Diseases, Elderly and Palliative Care, Mental Health Care, Oral Health, Eye and ENT care and basic emergency care. Wellness sessions are also conducted in AAMs.

Under Free Drugs and Free Diagnostics Service Initiative, Government of India provides financial support to States/UTs for 113 drugs & 14 diagnostic tests at SHC-AAM and 179 drugs & 63 tests at PHC-AAM level. Teleconsultation services are also available at operational AAMs.

The Indian Public Health Standards (IPHS) have been developed by the MoHFW (Ministry of Health and Family Welfare) for all primary healthcare facilities, which provide a set of uniform standards, including norms for services, infrastructure, human resources, diagnostics, equipment, and medicines etc., envisaged to improve the quality of health care delivery in the country. With the aim of ensuring and enhancing the quality of healthcare services provided at public health facilities, the National Quality Assurance Standards (NQAS) have also been launched by this Ministry.

Mobile Medical Units (MMUs) are supported under NHM to provide outreach services in remote villages with difficult terrain, which are underserved and inaccessible.

Under National Ambulance Service, Advanced Life Support (ALS), Basic Life Support (BLS), Patient Transport Vehicle (PTV), Boat ambulances, Bike ambulances and Emergency Response Vehicles are supported under NHM for transportation of patients, particularly pregnant women and sick infants from home to public health facilities and back across the country.

Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with certain Central Sector (CS) components, which has been implemented to strengthen India's public health system through reforms that integrate health service delivery, public health action and health research, thereby enhancing the capacity of public health systems to effectively respond to pandemics and other public health emergencies.

(c) Details of State/UT-wise Central Release & Expenditure under NHM and PM-ABHIM for the FY 2023-24 to FY 2026-27 is attached at Annexure-I and Annexure-II respectively.

Annexure-I

State/UT-wise Central Release & Expenditure under NHM for the FY 2023-24 to FY 2026-27

Rs. In Crore

S. No.	Name of the State/UT	2023-24		2024-25		2025-26		2026-27	
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure
1	Andaman and Nicobar Islands	37.84	40.71	49.99	44.41	44.41	48.48	18.11	3.70
2	Andhra Pradesh	1,096.01	2,833.44	1,319.61	2,439.82	1,162.85	2,764.51	348.00	217.60
3	Arunachal Pradesh	404.55	399.44	388.86	472.93	349.93	411.14	94.77	1.54
4	Assam	2,257.06	2,626.87	2,076.25	2,607.54	2,318.22	2,601.84	563.71	177.20
5	Bihar	2,032.95	4,010.97	2,367.18	4,466.31	2,508.99	4,287.22	763.33	437.77
6	Chandigarh	30.58	31.85	43.43	37.29	50.53	49.53	4.38	6.32
7	Chattisgarh	875.80	1,743.79	969.11	1,784.09	1,159.42	2,121.60	280.23	99.47
8	Dadra & Nagar Haveli and Daman & Diu	39.92	41.96	40.96	40.47	49.12	43.02	4.74	3.63
9	Delhi	150.54	338.41	240.39	365.44	346.34	547.04	41.00	38.95
10	Goa	48.97	84.53	55.06	95.17	51.20	90.20	8.87	7.51
11	Gujarat	1,506.96	4,040.00	1,324.86	3,198.15	1,362.72	2,757.10	466.99	255.60
12	Haryana	524.01	1,221.41	562.49	1,127.06	636.01	1,402.07	192.21	141.48
13	Himachal Pradesh	470.36	629.76	523.70	654.52	572.05	653.43	83.94	47.74
14	Jammu & Kashmir	805.22	956.95	1,040.76	1,110.30	1,017.14	1,180.71	163.53	74.61
15	Jharkhand	958.06	1,992.91	964.31	1,986.59	984.57	1,873.32	157.56	42.09

16	Karnataka	1,187.60	2,741.98	1,295.81	2,478.23	1,268.26	2,513.61	377.21	167.47
17	Kerala	189.15	1,246.25	1,351.78	1,422.88	813.16	1,743.43	354.40	258.05
18	Ladakh	120.44	119.67	135.98	150.50	142.24	138.98	35.71	9.63
19	Lakshadweep	3.79	7.10	9.68	10.00	12.94	10.40	3.92	1.84
20	Madhya Pradesh	2,545.68	5,202.61	2,430.91	5,225.77	3,047.35	5,628.05	842.13	541.27
21	Maharashtra	2,729.30	5,001.70	2,417.95	4,364.86	2,496.92	5,149.77	946.48	511.05
22	Manipur	169.12	159.32	279.16	295.79	255.54	366.92	10.11	1.10
23	Meghalaya	261.39	305.83	297.95	393.01	336.52	377.57	57.03	11.92
24	Mizoram	134.42	179.84	159.96	174.67	179.13	206.88	16.22	1.02
25	Nagaland	184.84	196.69	204.47	243.60	187.95	228.10	43.03	1.03
26	Odisha	1,901.77	3,356.68	1,916.79	3,585.01	1,760.71	4,330.21	458.98	258.52
27	Puducherry	30.80	45.74	26.27	49.27	30.83	56.40	7.00	0.51
28	Punjab	91.49	1,428.94	878.21	1,027.72	724.47	1,146.42	234.91	90.36
29	Rajasthan	2,785.46	4,350.63	2,398.62	4,772.33	2,360.80	4,540.21	456.70	220.62
30	Sikkim	68.17	75.77	81.67	89.59	99.18	117.93	13.06	0.21
31	Tamil Nadu	1,996.06	3,104.16	1,742.67	3,461.74	1,714.44	3,191.61	571.60	163.88
32	Telangana	564.93	1,288.75	1,110.43	1,872.42	868.92	1,452.06	243.99	127.75
33	Tripura	264.31	309.62	268.67	279.35	331.00	382.15	55.97	27.64
34	Uttar Pradesh	4,928.14	10,572.60	5,853.43	10,377.16	5,686.12	11,069.32	1,584.74	675.28

35	Uttarakhand	711.33	709.79	604.05	760.15	620.69	722.30	271.72	104.08
36	West Bengal	890.42	3,641.98	688.44	3,583.07	1,324.66	3,588.42	349.09	223.74

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution. Central Release for the F.Y. 2026-27 is updated upto 13.07.2026 and is provisional.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional. The expenditure is updated up-to 31.05.2026.

Annexure-II

State/UT-wise Central Release and Expenditure under PM-ABHIM from FY 2023-24 to FY 2026-27

Rs. In Crore

S. No.	Name of the State/UT	2023-24		2024-25		2025-26		2026-27	
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure
1	Andaman and Nicobar Islands	0.00	0.00	1.05	1.57	6.77	2.76	0.00#	2.59
2	Andhra Pradesh	35.78	28.85	39.07	65.16	59.32	98.86	18.57	0.59
3	Arunachal Pradesh	8.83	2.25	1.05	2.44	0.88	0.98	7.0	0.00
4	Assam	91.45	68.45	159.61	177.34	164.17	209.85	29.85	0.00
5	Bihar	0.00	50.69	15.92	185.61	76.85	128.08	50.00	0.00
6	Chandigarh	10.38	5.83	5.13	6.34	5.13	8.75	0.00#	0.00
7	Chattisgarh	32.23	19.64	18.63	31.05	32.78	55.33	11.08	0.00
8	Dadra & Nagar Haveli and Daman & Diu	0.28	0.21	0.53	0.51	7.18	1.02	0.00#	5.94
9	Delhi	0.00	0.00	0.00	0.00	40.85	7.09	5.10	0.27
10	Goa	3.75	0.00	0.10	0.21	0.61	1.06	0.42	0.00
11	Gujarat	46.04	56.13	79.38	146.63	100.52	167.54	6.29	0.00
12	Haryana	17.67	16.63	36.00	88.63	19.19	32.73	40.00	0.00
13	Himachal Pradesh	15.69	15.27	44.81	52.92	93.27	103.63	15.67	0.00
14	Jammu & Kashmir	44.01	36.67	60.44	63.71	49.69	89.56	60.25	0.00
15	Jharkhand	102.27	454.05	65.27	289.16	89.02	148.37	75.00	0.00
16	Karnataka	100.57	104.47	118.91	198.19	199.75	332.91	9.70	0.00
17	Kerala	0.00	36.66	24.58	36.15	26.45	44.08	7.97	0.00
18	Ladakh	0.62	0.31	0.62	0.62	1.03	0.93	0.31	0.00
19	Lakshadweep	0.00	0.07	0.00	0.51	0.32	0.29	0.00#	0.01

20	Madhya Pradesh	228.52	300.93	63.19	295.14	130.42	227.36	11.67	0.00
21	Maharashtra	31.76	34.47	65.48	86.82	221.13	368.56	87.83	0.00
22	Manipur	13.78	16.89	5.74	21.20	8.77	13.37	5.65	0.00
23	Meghalaya	4.42	28.02	10.50	27.34	23.03	25.12	4.83	0.00
24	Mizoram	4.52	1.32	3.82	7.27	2.05	4.23	0.12	0.00
25	Nagaland	4.42	0.60	0.00	1.71	3.30	6.57	6.21	0.00
26	Odisha	171.58	423.43	149.05	248.42	137.19	228.65	21.42	0.00
27	Puducherry	2.67	2.88	2.50	4.28	9.00	13.76	2.12	0.18
28	Punjab	0.00	2.07	8.92	45.33	71.66	119.44	17.73	3.28
29	Rajasthan	173.06	280.43	157.76	262.93	189.31	315.51	53.68	0.09
30	Sikkim	3.88	2.05	1.67	3.74	4.90	5.54	2.97	1.01
31	Tamil Nadu	279.36	389.37	224.99	512.33	172.51	283.44	23.45	0.00
32	Telangana	95.21	141.73	208.82	348.04	151.12	251.87	60.10	0.00
33	Tripura	2.48	1.43	2.12	2.94	3.57	3.83	0.50	0.58
34	Uttar Pradesh	247.96	252.69	400.95	544.74	211.88	511.46	9.57	0.00
35	Uttarakhand	0.00	16.35	26.89	31.07	33.88	37.65	37.50	0.00
36	West Bengal	30.91	49.78	78.40	92.35	91.42	152.37	4.31	0.00

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution. Central Release for the F.Y. 2026-27 is updated upto 13.07.2026 and is provisional.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional. Expenditure for FY 2026-27 is updated upto 31.05.2026
3. (#) Funds available with UTs of Andaman and Nicobar Islands, Chandigarh, DNH DD and Lakshadweep, funds will be further released once utilized.
